

THE HIGH COURT OF ORISSA: CUTTACK

ORDER

Dated, Cuttack, the 28th June, 2020

Pursuant to resolution of the Full Court of the High Court, all the District Judges of the State are hereby authorized to close down the Courts in area falling under their jurisdiction where the Empowered Officers/District Collectors declares shutdown under Odisha COVID-19 Regulation, 2020.

By order


28.06.2020
REGISTRAR GENERAL

Memo No.6285(100) / Dtd. 28.06.2020

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the High Court of Orissa website

for information and necessary action.


28.06.2020
SPECIAL OFFICER(SPL. CELL)

Memo No.6286(70) / Dtd. 28.06.2020

Copy forwarded to:-

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & family welfare Department,
Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member Secretary, Odisha State Legal services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack

For information and necessary action.


28.06.2020
SPECIAL OFFICER(SPL. CELL)